District & Sessions Judge
Diary No. 1224
08 MAR 2018
SHAHDARA, KKD

Modification in Duty Roster for the month of March : 2018

In view of the request of Ms.Vidhi Gupta Anand Ld. M.M.(Mahila Court -03), Shahdara, for change of her duty as Duty Magistrate with consent of Sh. Prayank Nayak Ld. M.M.-02, Shahdara, hence, partial modification of Duty Roster for the month of March, 2018 of Metropolitan Magistrates (Reference No. 173/CMM/SHD/KKD/Delhi dated 26.02.2018), it is ordered that Sh. Prayank Nayak Ld. M.M.-02 Shahdara, shall perform the work of Duty MMs on the date mentioned against their names which is as under:

Sl. No.	Name of the Duty MM	Duty to be performed on Working Day	In place of
1	Sh. Paryank Nayak Ld. MM-02	09.03.2018	Ms. Vidhi Gupta Anand Ld. M.M.(Mahila Court -03).
2	Ms. Vidhi Gupta Anand Ld. MM(Mahila Court-03)	12.03.2018	Sh. Paryank Nayak Ld. MM-02

Rest of the conditions shall remain unchanged.

(AJAY GARG)
Chief Metropolitan Magistrate,
Shahdara District,
Karkardooma Courts, Delhi

No. 201/18**/CMM/SHD/KKD/Delhi** **Dated. - 08/ 03/2018**

Copy for information to:-

1 The Registrar General, High Court of Delhi.
2 The District & Sessions Judge, HQ, Tis Hazari Courts, Delhi.
3 The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4 The Secretary, DLSA SHD/East/North East, Karkardooma Courts, Delhi.
5 All the Metropolitan Magistrates, Shahdara District, Karkardooma Courts, Delhi.
6 The D.C.P. Shahdara/ East/North East/ thr. Chowki Incharge, KKD Courts, Delhi.
7 The Incharge, District Courts Web-Site Committee, KKD Courts/Tis Hazari Courts, Delhi.
8 Incharge Pool Car & Incharge Caretaking Branch, Karkardooma Courts, Delhi.
9 Incharge Cash Branch, Karkardooma Courts, Delhi.
10 Chief Public Prosecutor, Karkardooma Courts,Shahdara/East/North-East,Delhi
11 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
12 Lock Up Incharge, Karkardooma, Delhi.
13 Information Center, Karkardooma Courts, Delhi.
14 Video Conference Room, Karkardooma Courts, Delhi.
15 The Notice Board Karkardooma Court Complex, Delhi
16 Office Order File.

(AJAY GARG)
Chief Metropolitan Magistrate,
Shahdara District,
Karkardooma Courts, Delhi